CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38. Dated: 21 JAN 1994

APPLICATION NO(s) 958 of 1993.

#PPLICANTS: J.Channaiah v/s. RESPONDENTS: Secretary, Ministry of Defence, New Delhi and Others.

TO.

1. Sri.Sri.M.S.Anandaramu,
Advocate,No.27, Ist Floor,
Ist Main Road, Chandrasekhar Complex,
Gandhinagar, Bangalore-9.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on O3-O1-1994.

FOR DEPUTY REGISTRAR 21/1/94
JUDICIAL BRANCHES.

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In the Central Administrative Tribunal Bangalore Bench Bangalore

ORDER SHEET (contd)

Date Office Notes Orders of Tribunal

PKS[VC]/VR[MA]

ORDER

Shri M.S. Ananda Ramu for the NIST applicant seeks leave to withdraw this application as the reliefs sought for by him has already been granted. The memo of withdrawal recorded. The application dismissed as withdrawn.

محولها

Sol-

[V.Rámakrishnan]

January 3rd, 1994

MEMBER [A]

Sch

[P.K.Shyamasundar]

Vice Chairman

TRUE COPY

ADDITIONAL BERCH BANGALORE